

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 362 of 2013 in
DFR No. 2293 of 2013

Dated : 24th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. South Indian Sugar Mills Association & Ors.Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. Challa Gunaranjan
Mr. Mullapudi Rambabu

Counsel for the Respondent(s): Mr. Subba Rao

ORDER

I.A. No. 362 of 2013
(Appl. for condonation of delay)

We have heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson